GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 1941

TO BE ANSWERED ON 31.07.2025

SOCIO ECONOMIC EMPOWERMENT OF STS

1941. SHRI SHYAMKUMAR DAULAT BARVE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has formulated any specific policy or national strategy for the socioeconomic empowerment of tribal communities across the country;
- (b) if so, the details thereof along with the key objectives, target groups and implementing agencies, State-wise;
- (c) the details of the funds allocated and utilised under the Tribal Sub-Plan (TSP) during the last five years, State-wise including Maharashtra;
- (d) whether any independent evaluation has been conducted in this regard and if so, the key findings thereof;
- (e) whether any inter-ministerial coordination mechanism has been developed for the implementation of schemes related to education, health and nutrition in tribal areas and if so, the details thereof;
- (f) whether the Government has established any central monitoring mechanism for effective implementation of the Forest Rights Act, 2006 and if so, the details thereof; and
- (g) the number of Individual Forest Rights (IFR) and Community Forest Rights (CFR) titles issued so far, State-wise

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

(a) to (c): Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration in the country. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST to bridge the developmental gap between Scheduled Tribes (STs) and non-ST

populations and for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. Schemes along-with funds allocated by the obligated Ministries/Departments for the welfare of Scheduled Tribes are given at Statement 10B of Expenditure Profile of Union Budget document in the link https://www.indiabudget.gov.in/budget2024-25/doc/eb/stat10b.pdf.

State Governments are also supposed to earmark TSP funds with respect to the total Scheme allocation, in proportion to ST population (Census 2011) in the State. The details of allocation and expenditure for TSP by States/UTs out of their own funds including Maharashtra are available at https://statetsp.tribal.gov.in.

Further, Ministry of Tribal Affairs is implementing various schemes/programmes for the welfare and development of the Scheduled Tribes (STs) in the country. The details of these schemes and the State-wise funds allocations made during last five financial years by the Ministry is given at **Annexure I**.

The Ministry of Tribal Affairs (MoTA), Government of India, implements its schemes through a range of agencies such as Tribal Co-operative Marketing Development Federation of India (TRIFED) which focuses on tribal product marketing and economic development; National Scheduled Tribes Finance and Development Corporation (NSTFDC) which provides credit and self-employment support; and National Education Society for Tribal Students (NESTS), which oversees Eklavya Model Residential Schools. Primarily, State Governments and Union Territory Administrations carry out the on-ground execution. State-level implementing agencies include State Tribal Welfare Departments and the state arms of national agencies (like TRIFED and NSTFDC).

Similarly, the obligated Ministries/Departments implement the schemes under DAPST through their respective state line departments and agencies.

- (d): Ministries/Departments and NITI Aayog undertakes evaluation of CS and CSS schemes respectively through third party. NITI Aayog has conducted an Evaluation Study for the EFC cycle which ended in 2020-21 which covered the schemes namely Post Matric Scholarship, Pre-Matric Scholarship, Support to TRI, MSP for Minor Forest Produce, SCA to TSS, Development of PVTGs, Tribal Festival, Infrastructure, Mass Education. Some key findings under some schemes are as below:
- 1. The **Pre-matric and Post-matric Scholarship schemes for STs** have shown some progress, but both suffer from slow implementation and limited awareness at the school and college levels. States and stakeholders have highlighted the need for better communication, accountability, and capacity building to improve outreach and effectiveness. Strengthening scholarship renewal and grievance redressal mechanisms is also a priority for the post-matric scheme.
- 2. The **Support to Tribal Research Institutes (TRIs)** scheme remains highly relevant but requires a redesign in its objectives to function as effective think-tanks. Emphasis must be placed on quality research, stronger community engagement, improved fund flow systems, and capacity building. The Ministry must regularly track and monitor the scheme and invest in better human resources and institutional structures.

- 3. The SCA to TSS scheme is crucial for tribal communities but needs improvements in resource allocation, fund utilization, and project monitoring. Better systems for fund flow and stronger monitoring frameworks are necessary to ensure timely and effective implementation.
 - (e): the Ministry has undertaken two missions for development of STs through convergence of funds available with different Ministries/Departments under DAPST namely Pradhan Mantri Janjati Adivasi Nyay Maha Abhiyan (PM JANMAN) and Dharti Aaba Janjatiya Gram Utkarsh Abhiyaan.

PM JANMAN: Government launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are planned to be met through 11 interventions including Hostels and Mobile Medical Units (MMUs) implemented by 9-line Ministries. PM JANMAN has total budgetary outlay of Rs.24,104 Cr (Central share: ₹15336 Cr and State share: ₹8768 Cr).

DAJGUA: Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, provide social infrastructure like hostels, Anganwadi facilities and mobile medical units and set up Van Dhan Vikas Kendras to provide livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan has a total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr).

Committees have been formulated at the State, District, and Block levels to ensure effective implementation, coordination, and monitoring of the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan. At the State level, a State-Level Apex Committee (SLAC) chaired by the Chief Secretary has been constituted. At the District level, a District-Level Committee, chaired by the District Collector and at the Block level, a Block-Level Implementation Teams (BLITs) comprising officers from various departments have been set up to facilitate grassroots implementation of interventions.

this, MoTA also conducts review meetings with the obligated Apart Ministries/Departments. appointed Nodal officers are also in the respective Ministries/Departments.

(f): Ministry of tribal Affairs monitors the Monthly Progress Reports submitted by the States/UTs. MoTA has been issuing directions and guidelines from time to time on various aspects to ensure proper implementation of the Act. Further review meetings are regularly being held from time to time with the State Tribal Welfare Department and concerned authorities. DC/DMs have been advised to dispose of all pending FRA Claims in time. Grievances

/representations received in the Ministry regarding violation of FRA are forwarded to the State / UTs concerned, to ensure that legitimate claimants are not denied their forest rights.

Also, to enhance the comprehensive implementation of the FRA, MoTA has been providing financial support to the districts under 'Dharti Aaba Janjatiya Gram Utkarsh Abhiyan' (DA-JGUA)' for setting up dedicated FRA cells at the State and district/subdivision levels, for a period of two years. The ministry is urging states to prepare an FRA Atlas to map the potential forest areas which can be considered under FRA and undertake capacity building of all stakeholders. Further, Ministry has been providing financial support to the State Tribal Welfare Department for development and maintenance of the state specific FRA portal (which includes dedicated server, cost of software, hardware, security audit, digital mapping of land records and other operational costs) under DA JGUA.

(g): As per FRA and Rules made thereunder, the State Governments are responsible for implementation of various provisions of the FRA. As per the latest information reported by States and collated under MPR- FRA is being implemented in States -20 states 1 UT. As on 31.05.2025, a total number of claims filed under FRA is 51,23,104 out of which 85.47% claims have been disposed of and claims and **25,11,375 titles (49.02%)** have been distributed over the extent of 2,32,73,947.39 acres of forest land. The State-wise details showing distribution of FRA Titles, as on 31.05.2025 is at **Annexure II**.

Annexure referred to in reply to part (a) to part (c) of the Lok Sabha Unstarred Question No. 1941 for 31.07.2025 by Shri Shyamkumar Daulat Barve regarding "Socio Economic Empowerment of STs"

Brief details of major schemes/programmes being implemented by the Ministry of Tribal Affairs in the country:

- (i) Dharti Aaba Janjatiya Gram Utkarsh Abhiyan: Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, Anganwadi facilities and providing livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan has total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr).
- (ii) Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN): Government has launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) on 15th November 2023, which is celebrated as Janjatiya Gaurav Divas. The mission with financial outlay of around Rs.24,000 Crore aims to saturate PVTG households and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, electrification of un-electrified households and sustainable livelihood opportunities in time bound manner in 3 years.
- (iii) Pradhan Mantri Janjatiya Vikas Mission (PMJVM): The Ministry of Tribal Affairs is implementing the Pradhan Mantri Janjatiya Vikas Mission (PMJVM), which has been designed through the merger of two existing schemes for the promotion of tribal livelihood, i.e., "Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP" and "Institutional Support for Development and Marketing of Tribal Products/Produce".

The scheme envisages fixation and declaration of Minimum Support Price for the selected MFP. Procurement and Marketing operation at pre-fixed MSP will be undertaken by the designated State Agencies in the event of the prevailing market price of the particular MFP item falling below the stipulated MSP. Simultaneously other medium and long-term issues like sustainable collection, value addition, infrastructure development, knowledge base expansion of MFP and market intelligence development will also be addressed.

(iv) Eklavya Model Residential Schools (EMRS): Eklavya Model Residential School (EMRS) was started in the year 2018-19 to provide quality education at par with Navodaya Vidyalaya to the tribal children in their own environment. Under the new scheme, Government decided to establish 440 EMRSs, one EMRS in every

- block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). 288 EMRS schools were initially funded under Grants under Article 275(1) of the Constitution, which are being upgraded as per the new model. Accordingly, Ministry has set the target to set up total of 728 EMRSs benefiting around 3.5 lakh ST students across the country.
- (v) Grants under Article 275(1) of the Constitution: Under the Proviso to Article 275(1) of Constitution, Grants are released to States, having ST population for raising the level of administration in Scheduled Areas and for the welfare of tribal people. This is a Special Area Programme and 100% grants are provided to States. Funds are released to the State Governments depending on the felt needs of ST population to bridge the gap in infrastructure activities in the fields of education, health, skill development, livelihood, drinking water, sanitation, etc.
- (vi) Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes: Under the scheme of Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, the Ministry funds projects in the fields of education and health, covering residential schools, non-residential schools, hostels, mobile dispensaries, ten or more bedded hospitals, livelihood, etc.
- (vii) Pre-Matric Scholarships to ST students: The scheme is applicable to students who are studying in Classes IX –X. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Scholarship of Rs.225/-per month for day scholars and Rs.525/-per month for hostellers is given for a period of 10 months in a year. Scholarship is disbursed through the State Government/UT Administration. Funding ratio is 75:25 between Centre and States for all States except North East and Hills States/UT like Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.
- (viii) Post Matric Scholarship to ST students: The objective of the scheme is to provide financial assistance to the Scheduled Tribe students studying at post-matriculation or post-secondary levels to enable them to complete their education. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid. The Scheme is implemented by the State Governments and Union Territory Administrations. Funding ratio is 75:25 between Centre and States for all States except NE and Hilly States/UT of Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.
- (ix) National Overseas Scholarships for ST Candidates: The Scheme provides for financial assistance to selected students to pursue Post Graduation, PhD & Post-Doctoral study abroad. A total of 20 awards are given every year. Of these, 17 awards are for STs and 3 awards for students belonging to Particularly Vulnerable

Tribal Groups (PVTGs). Parental/family income from all sources should not exceed Rs.6.00 lakhs per annum.

- (x) National Fellowship & Scholarship for Higher Education of ST students:
- (a) National Scholarship—(Top class) Scheme [Graduate level]: The objective of the scheme is to encourage meritorious ST students for pursuing studies in prescribed courses in any of the 265 institutions of excellence across the country like IITs, AIIMS, IIMs, NIITs, etc. identified by the Ministry. Family income from all sources should not exceed Rs.6.00 lakhs per annum. Scholarship amount includes tuition fees, living expenses and allowances for books and computer.
- **(b)** National Fellowship for ST students: 750 fellowships are provided to ST students each year for pursing higher studies in India for MPhil and PhD. Fellowship is granted as per UGC norms.
- (xi) Support to Tribal Research Institutes (TRIs): Ministry extends support to the State Governments through the Scheme to set up new TRIs where it didn't exist and to strengthen functioning of existing TRIs to carry out its core responsibility towards Research & Documentations, Training and capacity building, promotion of rich tribal heritage etc. To preserve tribal art and culture, financial assistance is provided to TRI's to carry out various activities to preserve and promote tribal culture and heritage across the country through research and documentation, maintenance and preservation of art & artefacts, setting up of tribal museum, exchange visits for the tribals to other parts of the State, organizing tribal festivals etc. Funding under this Scheme is 100% grant-in-aid by the Ministry of Tribal Affairs to the TRIs on need basis with the approval of Apex Committee.

State-wise funds allocations made during last five financial years by the Ministry under these schemes/programmes is as follows:

State-wise fund released under Pre-Matric scholarship Scheme for ST students

(Rs. In Crore)

Sl.No.	Name of the State/UT	F.Y. 2020- 21	F.Y. 2021- 22	F.Y. 2022- 23	F.Y. 2023- 24	F.Y. 2024- 25*
1	Andaman & Nicobar	0.12	0.08			0.10
2	Andhra Pradesh	14.34	39.35		57.00	30.77
3	Arunachal Pradesh	0.00	2.07	2.67		
4	Assam	0.17	1.02	1.07	1.88	1.00
5	Bihar	0.00	0.00			
6	Chhattisgarh	35.42	0.00		52.50	
7	DNH & DD	2.34	2.07			
8	Goa	0.41	0.00	1.08	0.53	0.36
9	Gujarat	21.99	36.89	54.52	62.00	9.23
10	Himachal Pradesh	0.92	0.00	0.79	1.10	
11	Jammu & Kashmir	0.00	0.00			
12	Jharkhand	0.00	38.99		57.00	
13	Karnataka	0.00	17.53	23.70	34.00	7.00
14	Kerala	1.17	3.47		4.36	1.00
15	Ladakh	0.42	0.74			0.40
16	Madhya Pradesh	54.29	114.58	127.44		53.05
17	Manipur	0.00	0.00			
18	Meghalaya	0.00	0.00	1.15		0.70
19	Mizoram	1.68	6.57		3.07	
20	Nagaland	0.61	0.00			
21	Odisha	69.45	52.37	93.97		29.50
22	Puducherry	0.02	0.00			
23	Rajasthan	31.27	62.34	35.31		22.36
24	Sikkim	0.09	0.00	0.18		
25	Tamil Nadu	2.41	5.47	4.04	3.62	0.60
26	Telangana	0.00	0.00		1.50	0.00
27	Tripura	2.52	0.59	11.37		6.92
28	Uttar Pradesh	0.00	0.88			
29	Uttarakhand	1.38	0.00		0.15	0.70
30	West Bengal	7.88	9.13		29.89	
	Total	248.90	394.14	357.29	308.60	163.69

^{*}Provisional

State-wise fund released under Post-Matric scholarship Scheme for ST students

(Rs. In Crore)

Sl.No.	Name of the State/UT	F.Y. 2020- 21	F.Y. 2021- 22	F.Y. 2022- 23	F.Y. 2023- 24	F.Y. 2024- 25*
1	A.& N. Islands	0.13	0.10		<u> </u>	0.10
2	Andhra Pradesh	60.39		133.57	114.71	120.00
3	Arunachal Pradesh	57.13		96.16	80.00	
4	Assam	54.14	10.93	68.45	35.00	
5	Bihar	7.08				4.43
6	Chhattisgarh	87.90		93.30	71.25	70.00
7	DNH DD	34.82			4.04	4.90
8	Goa	4.58		11.87	5.27	5.00
9	Gujarat	229.78	461.70	244.26	350.00	231.22
10	Himachal Pradesh	0.00				5.00
11	Jammu & Kashmir	8.05		6.84	7.46	9.95
12	Jharkhand	0.00	126.55		53.11	200.00
13	Karnataka	0.00	170.81		225.56	125.00
14	Kerala	32.85	25.16		46.89	29.00
15	Ladakh	7.38			5.96	22.00
16	Madhya Pradesh	123.44				
17	Maharashtra	181.50			570.36	,
18	Manipur	21.84	42.92	41.38	30.00	25.00
19	Meghalaya	0.00			85.00	1.0.00
20	Mizoram	34.47			25.00	2
21	Nagaland	32.26				02.00
22	Odisha	190.96		171.33	135.64	294.00
23	Puducherry	0.20				0.00
24	Rajasthan	255.57	137.45			350.00
25	Sikkim	5.54				6.00
26	Tamil Nadu	33.29				
27	Telangana	272.98			112.50	
28	Tripura	48.05		45.22	40.00	74.94
29	Uttar Pradesh	22.19			10.00	15.00
30	Uttarakhand	0.00			1.88	2.70
31	West Bengal	22.56			34.06	
	Total	1829.08	2256.80	1964.63	2668.69	2598.34

^{*}Provisional

$State/UT-wise, details of funds \ released \ to \ State \ Governments \ during \ last \ two \ years \ under \ PM-JANMAN$

(in Rs. Cr)

S.N.	State	FY 2023-24	FY 2024-25*
1	Andhra Pradesh	14.97	5.00
2	Chhattisgarh	8.52	0.00
3	Gujarat	1.66	4.37
4	Jharkhand	0.62	1.50
5	Karnataka	3.33	10.26
6	Kerala	2.29	0.00
7	Madhya Pradesh	25.99	0.00
8	Maharashtra	12.47	5.00
9	Odisha	12.68	23.92
10	Rajasthan	3.33	3.44
11	Tamil Nadu	5.20	20.67
12	Telangana	2.91	13.24
13	Tripura	4.57	7.50
14	Uttar Pradesh	0.83	0.00
15	Uttarakhand	0.62	4.78
	Total	100.00	99.68

^{*}Provisional

The details of funds released during last five years under the scheme "Development of PVTGs" are as under:

(in Rs. lakhs)

S. No	State	2020-21	2021-22	2022-23	2023-24	2024-25*
1	Andhra Pradesh	1245.51	1829.6	1645.5	0	0
2	A & N Islands	0	252.11	0	0	0
3	Bihar	0	0	0	0	0
4	Chhattisgarh	989.32	996.9	1500	0	0
5	Gujarat	552.2	761.8	1731.2	0	0
6	Jharkhand	1777.29	1696.93	0	0	0
7	Karnataka	438.46	661.17	1439.42	0	0
8	Kerala	88	0	0	0	0
9	Madhya Pradesh	2188.11	2888.69	0	0	0
10	Maharashtra	1411.66	0	0	0	0
11	Manipur	0	0	0	0	0
12	Odisha	1202	1197	1796.75	0	0
13	Rajasthan	968	706.17	1120.625	0	0
14	Tamil Nadu	551.08	1967.81	907.7	0	272311
15	Telangana	1460.5	1193.04	1508.13	0	2746.87
16	Tripura	231.43	1481.71	1402.65	0	207.95
17	Uttar Pradesh	82.04	0	0	0	0
18	Uttarakhand	295	367.07	0	0	0
19	West Bengal	519.4	0	665.95	0	1631.05
	Total	14000	16000	13717.925	0	7308.98

^{*}Provisional

Amount of loan disbursed by NSTFDC in the last five years

Rs. in lakhs

Sl.		2020-21	2021-22	2022-23	2023-24	2024-25*
Si. No.	State	Amount disbursed				
1	Andhra Pradesh	5022.24	1127.19	4119.80	5551.49	6039.21
2	Andaman & Nicobar Islands				0.00	0.00
3	Arunachal Pradesh	970.52	814.01	699.90	25.77	17.88
4	Assam	5.00			40.02	24.24
5	Bihar		11.48		3.06	0.00
6	Chhattisgarh	197.49	1398.99	296.00	227.29	499.43
7	Dadra & Nagar Haveli				4.55	0.00
8	Goa				0.22	0.00
9	Gujarat	1442.03	2022.50	1019.61	2810.12	4931.39
10	Haryana					0.00
11	Himachal Pradesh	13.40	14.00	56.90	2.19	30.60
12	Jammu & Kashmir	408.75	1362.87	1272.54	295.19	1102.49
13	Jharkhand	1001.60	1422.00	3.00	684.25	247.45
14	Karnataka	3109.08	1369.31	1582.42	853.41	1854.44
15	Kerala	298.76	637.30	720.73	446.74	684.80
16	Lakshadweep					73.53
17	Madhya Pradesh	3360.10	2755.01	5392.05	1759.58	1660.72
18	Maharashtra	37.27	209.06	658.19	2523.52	567.76
19	Manipur	62.37		25.00	235.49	102.80
20	Meghalaya	4485.43	694.81	470.60	475.91	298.09
21	Mizoram	3324.18	5450.68	5295.74	6856.69	6948.28
22	Nagaland	1098.72	693.36	20.39	1199.77	627.08
23	Odisha	1794.44	2457.93	63.19	362.35	883.56
24	Rajasthan	2205.16	508.60	789.35	712.22	130.16
25	Sikkim	82.11	62.56		34.23	201.63
26	Tamil Nadu	12.50	15.00	1087.13	3265.67	1210.39
27	Telangana	5359.23	3111.55	4583.99	3218.52	5174.31
28	Tripura	2216.28	580.26	48.02	2014.62	1695.98
29	Uttarakhand	6.15		81.42	32.59	1.92
30	Uttar Pradesh	1.55			3.37	85.81
31	West Bengal	275.64	573.91	1643.33	1526.59	2233.75
	TOTAL	36790.00	27292.38	29929.30	35165.42	37327.70

State-wise fund released under SCA to TSS/PMAAGY during last 5 years

(Rs. in lakh)

S.	States	SCA to TSS		PMA	AGY	(KS. III IAKII)
No.		2020-21	2021-22	2022-23	2023-24	2024-25*
		Fund Release	Fund Release	Fund Release	Fund Release	Fund Release
1	Andhra Pradesh	4954.96	0.00	0.00	0.00	0.00
2	Arunachal Pradesh	7015.50	733.68	0.00	0.00	0.00
3	Assam	4578.76	8743.02	11538.22	7182.38	5186.19
4	Bihar	3106.00	774.44	0.00	0.00	0.00
5	Chhattisgarh	8769.06	15595.8	23021.82	0.00	0.00
6	DNDD	0.00	0.00	173.23	0.00	0.00
7	Goa	724.26	0.00	0.00	0.00	0.00
8	Gujarat	10786.40	15916.78	19401.76	0.00	0.00
9	Himachal Pradesh	1367.00	377.03	288.09	0.00	0.00
10	J & K	0.00	0.00	932.39	0.00	0.00
11	Ladakh	0.00	0.00	470.53	0.00	0.00
12	Jharkhand	7049.64	6531.79	6915.28	0.00	0.00
13	Karnataka	0.00	2139.9	937.48	0.00	0.00
14	Kerala	459.15	0.00	0.00	61.19	30.00
15	Madhya Pradesh	0.00	12268.76	27694.54	0.00	0.00
16	Maharashtra	0.00	0.00	13485.50	0.00	0.00
17	Manipur	0.00	427.98	295.47	0.00	0.00
18	Meghalaya	328.25	0.00	3342.30	0.00	0.00
19	Mizoram	1236.22	580.83	1818.61	1112.009	1468.00
20	Nagaland	2846.14	886.53	2233.97	0.00	3827.44
21	Odisha	9010.42	2771.68	1001.24	3044.42	0.00
22	Rajasthan	8662.66	7224.71	15269.66	0.00	0.00
23	Sikkim	0.00	0.00	0.00	0.00	0.00
24	Tamilnadu	377.47	285.32	285.62	855.805	461.37
25	Telangana	4191.00	2262.18	1681.04	0.00	1646.00
26	Tripura	1173.30	631.78	904.48	2737.23	0.00
27	Uttarakhand	757.80	0.00	0.00	0.00	0.00
28	Uttar Pradesh	508.83	0.00	0.00	0.00	0.00
29	West Bengal	3746.00	0.00	3495.20	0.00	0.00
	Total	81648.82	78152.21	135186.41	14993.04	12619.00

^{*}Provisional

Statement showing fund released under Article 275(1) of Constitution (as on 05.06.2025)

(Rs.in Lakh)

S.N	States	2020-21	2021-22	2022-23	2023-24	(Rs.in Lakh) 2024-25*
		Total Release				
1	Andhra Pradesh	2055.55	2638.65	0.00	0.00	9841.55
2	Arunachal Pradesh	6014.00	9830.00	7265.30	6740.00	10030.00
3	Assam	4592.37	2570.000	2300.00	3294.12	4286.23
4	Bihar	0.00	642.08	1001.01	871.24	524.00
5	Chhattisgarh	9976.24	11604.02	13578.43	15676.77	14506.46
6	Goa	0.00	600.41	667.79	150.00	479.91
7	Gujarat	5940.04	6923.79	7549.12	4584.77	2727.27
8	Himachal Pradesh	1161.00	1500.00	1655.00	1696.45	2244.23
10	Jharkhand	10278.00	12264.19	6677.87	14299.82	5147.06
11	Karnataka	3305.68	3210.00	4297.57	4070.00	4730.26
12	Kerala	0.00	0.00	817.67	1910.44	395.81
13	Madhya Pradesh	4279.78	5319.10	8438.75	15741.70	9183.585
14	Maharashtra	4573.16	0.00	0.00	0.00	0.00
15	Manipur	0.00	0.00	1067.36	2456.35	1981.32
16	Meghalaya	492.71	1595.25	2904.84	3127.29	2217.40
17	Mizoram	1909.71	2971.54	1654.05	2897.97	2143.80
18	Nagaland	1717.38	3202.39	5863.47	5020.11	2050.50
19	Odisha	6304.62	11382.05	10150.55	6870.56	10107.95
20	Rajasthan	9166.00	10435.21	11002.53	8940.07	4626.61
21	Sikkim	516.00	2045.00	720.38	1754.38	4485.06
22	Tamil Nadu	0.00	0.00	0.00	650.49	2019.665
23	Telangana	2517.00	2050.00	3114.46	5169.00	13797.00
24	Tripura	201.74	607.53	1294.71	4226.39	4151.82
25	Uttar Pradesh	927.426	832.71	1135.82	1353.63	1829.90
26	Uttarakhand	0.00	100.65	306.02	964.05	0.00
27	West Bengal	4041.14	0.00	4186.50	4744.40	3549.61
	Grand Total	79969.55	92324.57	97649.20	117210.00	117057.00

^{*}Provisional

DETAILS OF FUND RELEASED FUNDED DURING THE YEAR 2020-21 TO 2024-25 UNDER THE SCHEME OF GRANTS IN AID TO VOLUNTARY ORGANIZATIONS WORKING FOR THE WELFARE OF SCHEDULED TRIBES'

(Rs.in Lakh)

State	2020-21	2021-22	2022-23	2023-24	2024-25*
ANDHRA PRADESH	50.26	162.29	183.01	92.19	249.08
ARUNACHAL PRADESH	271.84	237.79	213.91	205.74	639.09
ASSAM	40.62	185.12	214.46	121.75	284.47
CHHATTISGARH	49.00	130.37	138.42	140.64	250.83
DELHI	13.16	14.29	8.31	-	17.42
GUJARAT	120.98	104.03	284.73	299.17	338.79
HIMACHAL PRADESH	224.25	131.55	226.02	437.22	578.27
JAMMU AND KASHMIR	46.39	26.73	36.76	-	49.28
JHARKHAND	501.37	697.12	881.91	918.76	2666.31
KARNATAKA	116.51	222.94	290.59	247.33	520.86
KERALA	120.82	142.81	129.48	7.53	186.75
LADAKH	-	43.09	74.33	84.54	181.79
MADHYA PRADESH	223.89	1102.69	1091.13	975.56	1438.54

MAHARASHTRA	402.57	673.98	1358.81	1047.53	1550.50
MANIPUR	280.92	602.03	207.54	406.09	657.29
MEGHALAYA	845.01	776.02	2132.05	914.83	2017.34
MIZORAM	69.64	111.51	51.50	38.69	158.85
ODISHA	1536.82	2424.82	2049.49	4095.84	2885.48
RAJASTHAN	189.80	101.66	269.21	217.68	498.95
SIKKIM	9.46	27.18	46.81	53.16	117.11
TAMIL NADU	117.03	274.74	250.31	377.29	189.10
TELANGANA	54.82	56.64	39.99	96.98	208.03
TRIPURA	33.54	1.56	95.69	42.09	186.63
UTTAR PRADESH	112.23	32.21	61.49	51.03	140.36
UTTARAKHAND	48.54	64.22	112.93	44.30	98.68
WEST BENGAL	470.51	577.61	476.10	1167.79	1390.18
Total	5950.00	8925.00	10925.00	12083.71	17500.00

^{*}Provisional

Details of funds released under the Scheme of 'Support to Tribal Research Institutes' during 2020-21 to 2024-25

(Rs. in lakh)

Sl. No	State		Fur	nd Relea	sed	
51. 140		2020-21	2021-22	2022-23	2023-24	2024-25*
1	Andaman and Nicobar	0.00	0	0.00	0.00	0.00
2	Andhra Pradesh	455.00	432.75	219.13	125.00	0.00
3	Arunachal Pradesh	184.15	0	0.00	48.63	150.00
4	Assam	0.00	0	0.00	0.00	270.00
5	Bihar	0.00	0.00	0.00	0.00	99.00
6	Chhattisgarh	0.00	189.04	113.43	250.00	1100.00
7	Goa	202.50	111.75	0.00	50.57	200.00
8	Gujarat	0.00	0	0.00	0.00	250.00
9	Himachal Pradesh	50.00	114.1	0	0.00	125.00
10	Jammu And Kashmir	206.51	200	170.84	770.85	100.00
11	Jharkhand	0.00	13.92	164.96	417.03	200.00
12	Karnataka	26.35	184.25	0.00	0.00	200.00
13	Kerala	0.00	0	0.00	0.00	300.00
14	Ladakh	0.00	0.00	0.00	0.00	99.00
15	Madhya Pradesh	447.00	484.58	0.00	143.08	600.00
16	Maharashtra	0.00	0	0.00	0.00	250.00
17	Manipur	0.00	0	0.00	0.00	140.00
18	Mizoram	1178.22	766.65	53.75	550.00	723.14
19	Nagaland	0.00	85	205.000	400.00	600.00
20	Odisha	503.00	644.76	313.15	600.00	600.00
21	Rajasthan	8.89	215.34216	0.00	0.00	0.00
22	Sikkim	144.00	273.3	0.00	0.00	200.00
23	Tamil Nadu	0.00	135.09	0.00	25.00	300.00
24	Telangana	375.75	548.95	0.00	0.00	1300.00
25	Tripura	0.00	44.29384	0.00	25.00	300.00
26	Uttar Pradesh	35.15	89.25	0.00	0.00	0.00
27	West Bengal	0.00	0	0.00	0.00	0.00
28	Meghalaya	0.00	66.224	0.00	0.00	100.00

29	Uttarakhand	2183.48	1400.75	0.00	948.01	793.86
	Total	6000.00	6000.00	1240.26	4353.17	9000.00

^{*}Provisional

Details of funds released under EMRS during last five years

(Rs. In Lakh)

S. No	.Name of the State/UT	2020-21	2021-22	2022-23	2023-24	2024-25*
1	Andhra Pradesh	6,199.12	14,591.28	12,600.57	10,795.05	20,252.60
2	Arunachal Pradesh (NE)	200.24	119.54	1,010.87	693.91	1,998.01
3	Assam (NE)	750	1,800.00	1,433.65	2,732.67	10,638.59
4	Bihar	10	0	0	8.95	34.12
5	Chhattisgarh	6,968.12	13,259.66	19,435.93	15,888.89	75,241.68
6	Dadra & Nagar Haveli	95.7	252.55	568.22	163.45	173.77
7	Gujarat	4,755.86	1,060.00	10,088.95	15,667.55	23,739.43
8	Himachal Pradesh	255.06	599.11	483.18	829.76	1,353.01
9	Jammu & Kashmir	0	392.4	1,200.00	891.4	373.56
10	Jharkhand	2,205.73	11,309.20	23,562.27	23,915.13	63,365.39
11	Karnataka	2,495.83	3,672.86	1,768.84	2,677.67	5,996.19
12	Kerala	0	229.56	1,515.66	249	1,030.37
13	Ladakh	0	10	450	800	17.41
14	Madhya Pradesh	14,459.36	3,560.00	31,817.79	13,157.19	24,589.25
15	Maharashtra	2,787.16	4,393.74	12,919.16	8,525.91	26,849.30
16	Manipur (NE)	1,268.00	398.08	2,369.98	3,044.92	2,325.91
17	Meghalaya (NE)	1,123.45	1,100.00	800	21,014.66	31,442.72
18	Mizoram (NE)	3,283.73	6,085.41	2,094.54	1,242.52	14,313.18
19	Nagaland (NE)	5,885.51	9,481.60	557.71	18,377.12	698.27
20	Odisha	6,174.27	10,648.82	28,164.31	48,934.80	60,184.05
21	Rajasthan	12,944.17	18,214.71	19,463.30	13,687.79	8,532.54
22	Sikkim (NE)	800.33	1,037.88	1,047.35	1,118.83	845.00
23	Tamil Nadu	1,225.14	1,190.62	1,098.78	1,099.80	1,738.95
24	Telangana	9,517.30	19,695.52	12,794.53	14,276.17	13,492.34
25	Tripura (NE)	6,064.89	5,715.44	6,435.19	6,670.35	9,946.98
26	Uttar Pradesh	386.68	337.49	596.23	624.14	949.43
27	Uttarakhand	321.28	598.39	474.95	1,537.53	3,475.04
28	West Bengal	2,062.45	0	2,303.67	1,869.70	1,789.50
	Total	92,239.38	1,29,753.86	1,97,055.63	2,30,494.86	4,05,386.59

^{*}Provisional

Annexure referred to in reply to part (g) of the Lok Sabha Unstarred Question No. 1941 for 31.07.2025 by Shri Shyamkumar Daulat Barve regarding "Socio Economic Empowerment of STs"

Statement of Claims received, Distribution of title deeds, and the extent of forest land for which titles distributed (individual and community), under "The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006" as on 31.05.2025:

S. N	States No. of Claims receive			No. of Titles Distribu			Extent of Forest land for whic				
0.		d			ted			h titles distributed			
		upto 31.05.2025			upto 31.05.2025			(in acres)			
		Indivi	Comm	Total	Indivi	Comm	Total	Individu	Communi	Total	
		dual	unity		dual	unity		al	ty		
		1	2	3	4	5	6	7	8	9	
1	Andhra Pra	285,09	3,294	288,3	226,65	1,822	228,4	454,706	526,454	981,160.00	
	desh	8		92	1		73				
2	Assam	148,96	6,046	155,0	57,325	1,477	58,80	NA/NR	NA/NR	NA/NR	
		5		11			2				
	Bihar	4,696		,		0					
4	Chhattisgar	890,22	57,259	947,4	481,43	52,636				10,052,728	
	h	0		79	2		68				
5	Goa	9,757	379	10,13	856	15	871	1,506.45	18.66	1,525.11	
6	Gujarat	183,05	7,187	190,2	98,732	4,792	103,5	168,448.	1,240,680.	1,409,128.	
	J	5	,	42	,	,	24			' '	
	Himachal P radesh	4,883	683	5,566	662	146	808	126.65	62,677.24	62,803.89	
8	Jharkhand	107,03	3,724	110,7	59,866	2,104	61,97	153,395.	103,758.9	257,154.83	
		2		56			0	86	7		
9	Karnataka	288,54	5,940	294,4	14,981	1,345	16,32	20,077.3	36,340.52	56,417.82	
		9		89			6	0			
10	Kerala	44,455	1,014	45,46	29,422	282	29,70	38,810.5	788,651.2	827,461.83	
				9			4	8	5		
11	Madhya Pr	585,32	42,187	627,5	266,90	27,976	294,8	903,533.	1,463,614.	2,367,147.	
	adesh	6		13	1		77	06			
12	Maharashtr	397,89	11,259	-	199,66	8,668				3,832,988.	
	a	7		56			35				
13	Odisha	701,14	35,024		462,06	8,832			1	1,417,968.	
		8		72			99			72	
14	Rajasthan	113,16	5,213		49,215	2,551	51,76	70,387.1	239,763.9	310,151.13	
4 -	m 11 1	2		75		4 0 0 0	6	8	5	00.5-0.5-	
15	Tamil Nadu	33,119	1,548	34,66 7	15,442	1,066	16,50 8		60,468.77	82,573.57	

16	Telangana	651,82	3,427	655,2	230,73	721	231,4	669,689.	457,663.1	1,127,352.
		2		49	5		56	14	7	32
17	Tripura	200,55	164	200,7	127,93	101	128,0	465,192.	552.40	465,745.28
		7		21	1		32	88		
18	Uttar Prade	92,972	1,194	94,16	22,537	893	23,43	NA/NR	NA/NR	NA/NR
	sh			6			0			
19	Uttarakhan	3,587	3,091	6,678	184	1	185	0.00	0.00	0.00
	d									
20	West Beng	131,96	10,119	142,0	44,444	686	45,13	21,014.2	572.03	21,586.29
	al	2		81			0	7		
21	Jammu &	33,233	12,857	46,09	429	5,591	6,020	NA/NR	NA/NR	NA/NR
	Kashmir			0						
TOTAL		4,911,	211,609	5,123,	2,389,	121,705	2,511,	5075083.	18198863.	23273947.
		495		104	670		375	51	89	39
